

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : IA/184/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP) Unique Roof Pvt Ltd
NAME OF RESPONDENT : Techno Moulds
SECTION : Sec.60(5) of IBC

ORDER

Ld. IRP Mr. Muthuiah Thevar Rajapandian is present in person through Video Conferencing Platform.

It is represented that an Affidavit of Service has been filed on 05.10.2020, however, there seems to be some inconsistency in the postal dispatch receipt issued by India Post and tracking report as filed by the IRP along with Affidavit of service. In the circumstances, Ld. IRP is required to clarify on the said issue.

Further the Ld. IRP is directed to clarify the status of the Respondent as to whether the Respondent is a sole proprietary concern or partnership firm or any other entity. For this purpose, two weeks time is granted.

Post this matter on **18.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)